

help of the navy as the two sunken dredgers are a potential danger to the safe navigation in the channel of the Port.

(iii) Need for early implementation of the recommendations of the Beach Erosion Board to stop the sea erosion at Paradeep.

(vi) Need for organising voluntary consumer efforts to protect them from unhealthy trade practices

SHRI SATYENDRA NARAYAN SINHA (Aurangabad) : The recent investigations into the so-called sale of consumer goods have revealed how consumers are being misled. In one such sale where consumers were told that rock bottom prices were being offered, MRTP found that mostly rejects from the mills were being sold as genuine material. In another case, the MRTP found that sarees claimed as belonging to a well-known brand were not so. These instances may only be the tip of the iceberg. In most of these cases the consumer gets wiser only after the event. To protect the consumer voluntary efforts could be organised as in some foreign countries where traders organisations have to certify the genuineness of the sale and penalty for misleading consumers is heavy. The Government should consider legislating on these lines to protect the consumer.

(vii) Need to release grants by University Grants Commission to Vidyasagar University, Midnapore in West Bengal

DR. SUDHIR ROY (Burdwan) : Vidyasagar University, Midnapore, West Bengal has been functioning for nearly five years. Post-Graduate teaching has started in this University and nearly 35 colleges are affiliated to it. The University lays emphasis on teaching non-traditional subjects like marine biology, oceanography, cooperative movement, Panchayati Raj, etc. Though the Government of West Bengal released grants of more than Rs. two crores for the University, the U. G. C. so far has not released any grant. The original understanding was that if the State government spends more

than Rs. two crores, the U. G. C. would grant Rs. six crores. Already faculty members have been appointed. But the U. G. C. under one pretext or another is not releasing funds.

I demand that the UGC should release the amount for the said University without any further delay.

(viii) Need to help the State of Tamil Nadu to augment the generation of thermal power

SHRI P. KOLANDAIVELU (Gobichettipalayam) : Electricity power is always a constraint so far as Tamil Nadu is concerned. The Tamil Nadu Government have already exploited almost all sources for power generation. Now Tamil Nadu is depending upon Thermal and Atomic Energy. It is very necessary to have Russian aid for a Thermal Power plant with three units of 210 MW each at Cuddalore in South Arcot District. It is also understood that there was already a discussion between the Prime Minister of India and the President Mr. Gorbachev of USSR in this regard permission also has to be granted to the Southern Energy Development Corporation Limited in Madras to import streaming coal from Australia to implement and operate Third stage expansion of the Tuticorin Thermal Power Plant consisting of two units of 210 MW each in a joint venture with the Tamil Nadu Electricity Board. Industrial growth in Tamil Nadu is very much affected due to lack of power generation and there is more unemployment and under employment. The Government of India has to come forward immediately to the help of Tamil Nadu.

12.50 hrs.

DELHI FIRE PREVENTION AND FIRE SAFETY BILL—Contd.

[English]

MR. DEPUTY SPEAKER : We now take up Item No. 10. Further consideration of the following motion moved by Shri Chintamani Panigrahi on the 11th November, 1986, namely :